

F ITEM NO.71
N XI

REGISTRAR COURT. 1

SECTION

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

2014 Petition(s) for Special Leave to Appeal (C) No(s). 14040/

(s) UOI & ORS Petitioner

VERSUS

(s) RAM ASHREY TRIPATHI Respondent

Date : 12/02/2015 This petition was called on for hearing today.

For Petitioner(s)

Ms Pushpa Kishore, Adv.
Mr. Shreekant N. Terdal, Adv.

For Respondent(s)

Ms. Asha Gopalan Nair, Adv.

UPON hearing the counsel the Court made the following
O R D E R

y Counter affidavit of the sole respondent is already
filed.

e Registry to process for listing before the Hon'ble
Court as per rules.

Signature Not Verified

(RACHNA GUPTA)

Registrar

Digitally signed by
Hema Joshi
Date: 2015.02.17
11:44:00 IST
Reason: